

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-128/2007/ 9370 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>th</sup> 18 September, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2024/11405/E, dtd. 09.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 14.09.2024 till the morning of 17.09.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2007/ 9371 /A, dated** , 18-09-24

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

